

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 4163/2023

(Arising out of impugned final judgment and order dated 10-02-2023 in LPA No. 6/2022 passed by the High Court Of Judicature At Madras)

K. PHANINDRA REDDY, I.A.S. & ORS.

PETITIONER(S)

VERSUS

G. SUBRAMANIAN

RESPONDENT(S)

(FOR ADMISSION and I.R. and IA No.42393/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.46362/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES )

Date : 17-03-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN  
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s) Mr. Mukul Rohatgi, Sr. Adv.  
Dr. Joseph Aristotle S., AOR  
Mr. Shobhit Dwivedi, Adv.  
Ms. Vaidehi Rastogi, Adv.

For Respondent(s) Mr. Mahesh Jethmalani, Sr. Adv.  
Mr. Guru Krishna Kumar, Sr. Adv.  
Dr. Menaka Guruswamy, Sr. Adv.  
Mr. Nachiketa Joshi, Adv.  
Mr. Santosh Kumar, Adv.  
Mr. Praneet Pranav, Adv.  
Ms. Archana Pathak Dave, Adv.  
Mr. Amit Sharma, Adv.  
Mr. Ravi Sharma, Adv.  
Mr. Rabu Manohar, Adv.  
Ms. Mugdha Pande, Adv.  
Mr. Ajay Awasthi, Adv.  
Mr. Utkarsh Pratap, Adv.  
Mr. Lavkesh Bhambhani, Adv.  
Mr. Parameshwar, Adv.  
Mr. Chandrakant Reddy, Adv.  
Ms. Mukta Halbe, Adv.  
Mr. Siddhartha Sinha, AOR

**UPON hearing the counsel the Court made the following  
O R D E R**

**Tag with SLP(C) Diary No. 10656/2023.**

**List on 27.03.2023.**

**(POOJA SHARMA)  
COURT MASTER (SH)**

**(RENU BALA GAMBHIR)  
COURT MASTER (NSH)**